FSSAI - CHIFSS
Collaboration on Food Safety Sciences

Memorandum of Understanding

BETWEEN

Food Safety Standards Authority of India (FSSAI)

AND

CII-HUL Initiative on Food Safety Sciences (CHIFSS)
Memorandum of Understanding

FSSAI - CHIFSS Collaboration on Food Safety Sciences

This Memorandum of Understanding (hereinafter referred to as the MOU) is made on this 24 day of June 2016 by and between the following parties:

FSSAI (Food Safety and Standards Authority of India, FDA Bhawan near Bal Bhavan, Kotla Road, New Delhi - 110002 India)

and

CHIFSS (CII-HUL Initiative on Food Safety Sciences CII FACE office, Confederation of Indian Industry, 3rd Floor, IGSSS Building, 28, Institutional Area, Lodhi Road, New Delhi-110 003)

A. Background

Food safety is a multi-faceted subject especially in the context of complex modern food chains. It encompasses standards and regulations, risk assessment, communication and management practices and analytical methods to address challenges posed by pathogens, contaminants, toxicants, additives, allergens, among others to protect health of the consumers.

India, emerging as the food basket for the globe, would go a long way by strengthening its strategies for food safety using Science based Risk Analysis principles to achieve global excellence in food safety.

The Food Safety and Standards Authority of India (FSSAI) has been established under Food Safety and Standards Act, 2006 which consolidates various acts & orders that have hitherto handled food related issues in various Ministries and Departments. FSSAI has been created for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption.

CII-HUL Initiative on Food Safety Sciences (CHIFSS)

Confederation of Indian Industry (CII), in partnership with Hindustan Unilever Limited (HUL) has set up the CII-HUL Initiative on Food Safety Sciences (CHIFSS) with the purpose of driving activities related to science based food safety in the country to strengthen protection of consumers and a healthy growth of the food sector in India while ensuring an innovation friendly environment for the sector.

The contribution of the stakeholders in the national food safety agenda founded on science and supported by globally benchmarked food safety expertise, will not only enhance food safety within the country, but will also enhance the credibility and brand value of Indian food products in global markets. It is with this aspiration, that CII-HUL Initiative on Food Safety Sciences (CHIFSS) has been set up in June 2016.
B. Proposal on FSSAI-CHIFSS Initiative on Food Safety Sciences

As part of delivering CHIFSS’s mandate on driving activities related to science based food safety in the country with the aim of strengthening protection of consumers while ensuring a healthy growth of the food sector in India, a collaborative partnership between the FSSAI (Food Safety and Standards Authority of India, FDA Bhawan near Bal Bhavan, Kotla Road, New Delhi - 110002 India) and CHIFSS (CII-HUL Initiative on Food Safety Sciences, CII FACE office, Confederation of Indian Industry, 3rd Floor, IGSSS Building, 28, Institutional Area, Lodhi Road, New Delhi-110 003), is proposed. This partnership initiative plans to promote collaboration between Industry, Scientific Community, Academia, Key Opinion Formers and Domain Experts with India’s Regulatory Authority FSSAI to co-produce food safety as a shared responsibility.

The Terms of Reference of this collaborative initiative are identified in Section D

C. The Governance Structure

The FSSAI – CHIFSS Collaboration on Food Safety Sciences will be governed by the FSSAI-CHIFSS Interface Steering Committee. FSSAI nominated representative/s and Chairman & Select Members of CHIFSS Steering Committee will constitute the Interface Steering Committee.

Roles and Responsibilities of the FSSAI- CHIFSS Interface Steering Committee

a. Identify the scope of technical intervention in the area of Science based Food Safety on emerging issues
b. Help prioritize Sectors and Food Categories
c. Review & Monitor Roadmap & Technical deliverables

D. Terms of Reference for FSSAI-CHIFSS Initiative on Food Safety Sciences

With the aim of accomplishing a foods operations regime in India, which embodies the principles of food safety sciences and is positioned on risk based food safety approaches, activities related to the following areas of work, as finalized by FSSAI-CHIFSS Interface Steering Committee will be undertaken:

1. Delivery of FSMS Plan Documents for 8 categories. These could include sectors like Food Service (e.g. Restaurants, Catering and Sweets in Halwai Shops) and Food Manufacturing (e.g. Beverages-Fruit based and Ready to Eat Poultry and Meat Products)
2. Design of National Risk Assessment Models along with Risk Management and Risk Communication protocols for addressing any public health food safety issues, justify or evaluate alternate methods, technology and inspections
3. Develop On line versions of Training Programs on Regulations, GHP, GMP and ISO 22000 to reach out extensively to Food Business Operators and Institutions associated with food safety through education and training
4. Develop Technical briefs on risk based approaches for food safety on Food Categories identified in concurrence with FSSAI-CHIFSS Interface Steering Committee, as guiding principles for framing regulations for foods in India.

E. Name and Logo

The efforts under this Agreement will be named as “FSSAI-CHIFSS Initiative on Food Safety Sciences”. This name will appear in publications and all other communication materials.

F. Implementation and Validity

The MOU on “FSSAI-CHIFSS Initiative on Food Safety Sciences” will be valid for 3 years from the date of signing of the MOU and will be implemented in various stages as decided in concurrence with the FSSAI-CHIFSS Interface Steering Committee.

(First Party) Food Safety and Standards Authority of India, FSSAI, New Delhi

Authorized Signatory
Name: Mr Pawan Agarwal
Designation: CEO, Food Safety and Standards Authority of India (FSSAI)
Date: 24 June 2016

(Second Party) CII-HUL Initiative on Food Safety Sciences, CHIFSS, New Delhi

Authorized Signatory
Name: Mr Chandrajit Banerjee
Designation: Director General, Confederation of Indian Industry
Date: 24 June 2016

Authorized Signatory
Name: Mr Sanjiv Mehta
Designation: CEO & MD, Hindustan Unilever Limited
Date: 24 June 2016

Witness:

1. Name: Ms Meetu Kapur
Designation: Executive Director, Food and Agriculture Center of Excellence
Date: 24 June 2016

2. Name: Mr Rajendra Dobriyal
Designation: Senior Manager Regulatory Affairs (India)
Date: 24 June 2016